

IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE No. 12 /2024-2025 (Purchase Cell)

Sealed Quotations are invited from the reputed firms/suppliers/authorized dealers for supply of following articles for use of the Court.

Particulars	Tentative Requirement	Parameters	Minimum Specification
Smart Phone of Price upto 12,000/- (Incl. GST)	04 Units	Operating System (OS)	Android
		Processor	Qualcomm, MediaTek, Apple
		RAM	2GB to 12GB or more
		Storage	16GB to 512GB or more. Also support expandable storage through microSD cards
		Display	4.5 inches to 6.9 inches or larger
		Screen Resolution	HD (1280x720 pixels), Full HD (1920x1080 pixels), and Quad HD (2560x1440 pixels) or even higher
		Camera	The camera specifications include megapixels (MP) for resolution, aperture size for low-light performance, and additional features like image stabilization, autofocus, and various shooting modes.
		Battery	it is typically measured in

			milliampere-hours (mAh). Higher-capacity batteries offer longer usage time.
		Connectivity	4G/5G cellular networks, Wi-Fi, Bluetooth, NFC, and GPS. USB Type-C or micro-USB ports
		Security	Finger print Sensor or facial recognition
		Comprehensive Warranty	Three (03) years

The Tender must reach this Court within 01 weeks from the date of display of this notice on the website of Patna High Court i.e. upto 5 pm on 24.02.2025. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court: "<http://patnahighcourt.gov.in>".

Documents required to be submitted along with bid :-

- (i) Proof of GST Registration Certificate.
- (ii) Copy of PAN Card.
- (iii) Copy of Income Tax Return for the last two years.
- (iv) The firm shall submit an affidavit to the effect that the firm has not been black-listed/ de-registered/ barred by the Central/ State Government/ Society during their period of business.

Other Terms and Condition:-


1. All the Tender proposals will have to be submitted in hard copy with all pages numbered and signed as mentioned in Check list enclosed with this tender. Incomplete proposal will summarily be rejected.

2. The rate quoted in tender should be inclusive of all taxes and other charges, if any. Further, rates quoted should be unconditional and if rates are submitted with any condition, the tender shall be rejected.
3. The firms shall have to mention the specification and warranty in terms of tender.
4. The articles to be supplied should be in good condition. Damaged article will not be accepted.
5. The items to be supplied must have 03 years Comprehensive warranty from the date of supply of the articles.
6. The defective items shall be replaced with new device at the time of the procurement.
7. The successful firm have to submit an undertaking that aftersale services will be provided by the firm upon receiving information from the Court.
8. **The OEM/ firm/ supplier/ authorized dealer must have authorized shop/service centre/ repairing centre/ service partner in area under Patna Municipal Corporation/ nearest to Patna for after sales service. Complete address of the same with Contact number must be mentioned in quotation. Further, the firm will have liability to provide warranty services on its own.**
9. No advance payment shall be made. Payment will be made in account of the firm after due verification of items supplied.
10. The Court reserves the right to accept or reject any or all quotations without assigning any reason. Further, No correspondence in this regard will be entertained. The Court also reserves ther right to cancel the tender at any stage, without assigning any reason.
11. The Bid will be decided on the basis of specification and price of the article.
12. **The interested firms/bidders may submit their quotation in name of undersigned on the above terms and conditions on or before**

24.02.2025 (Monday) upto 5 P.M. in the box kept outside the chambers of the O.S.D., Purchase Cell, Patna High Court, Patna, which is scheduled to be opened near the chambers of the undersigned on 25.02.2025 (Tuesday) 12 P.M. in presence of all the tenders/Bidders and authorized officials of the Patna High Court, Patna.

13. On the top of the Envelope, the **Tender no.** And **“Supply of 04 units Mobile (Smart Phone)”** be clearly mentioned.

Address for Submission of the Tender:- Ld. O.S.D. Chambers, Patna High Court, Patna-800028.


Officer on Special Duty
Patna High Court, Patna